

ITEM NO.4

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 10452/2019

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

NETRA PAL & ORS.

Respondent(s)

Date : 28-11-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. Vishnu Shankar Jain, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay in filing spare copy is condoned. Issue notice
immediately.

List again on 24.2.2020.

ANIL LAXMAN PANSARE
Registrar